NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/155/2016

NAME OF THE PETITIONER(S)

: V. Narayanasamy & 2 Others

NAME OF THE RESPONDENT(S)

: M/s S.R.I Industries Pvt ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. howtham Kumai R, VEDHUASHANKAR) Counsel for 2nd Respondent

ORDER

Counsels for both the parties are present and they prayed for time for final submission. At request, time is enlarged. Put up on **27.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk